

Central Administrative Tribunal
Principal Bench

OA No.3545/2019
MA No.3926/2019



New Delhi, this the 9th day of January, 2020

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)

1. Sunil Rathee,
 Aged 43 years, 'A',
 S/o Sh. S.S. Rathee,
 Working as Deputy Director of Operations,
 In DGCA, New Delhi
 R/o A1/160, Sector XI, Rohini,
 New Delhi-85.

2. Manoj Kumar Garg,
 Aged 41 years, 'A',
 S/o Sh. Damodar Das Garg,
 Working as Deputy Director of Operations,
 In DGCA HQ, New Delhi
 R/o K-6, Type 4S, Andrews Ganj Extension,
 New Delhi-49.

...Applicants

(By Advocate : Ms. Sonika for Shri Yogesh Sharma)

Versus

1. Union of India through the
 Secretary,
 Ministry of Civil Aviation,
 Govt. of India,
 Rajiv Gandhi Bhawan,
 New Delhi.

2. The Secretary,
 Ministry of Personnel,
 Department of Personnel & Training,
 North Block, New Delhi.

3. The Director General,
 Directorate of Civil Aviation,
 Govt. of India, Opp. Safdarjung Airport,
 Aurobindo Road, New Delhi-3.



4. Union Public Service Commission,
Through its' Secretary,
Sharjhan Road, New Delhi.
5. Mr. S. Durairaj,
Dy. Director (OPS),
o/o Deputy Director General (Southern Region),
DGCA, Ist Floor,
New International Air Cargo Terminal,
Meenambakkarm,
Chennai-600027.
6. Mr. Ravinder Kumar,
Dy. Director (OPS),
Central Examination Organization (CEO),
East Block 2&3,
R.K.Puram, New Delhi-66.

...Respondents

(By Advocate : Shri S.K. Tripathi for Shri Gyanendra
Singh for R-1to3
Shri R.V. Sinha for R-4)

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman :-

Learned counsel for applicant seeks permission of the Tribunal to withdraw the OA with liberty to file another one, with better particulars. Permission is accorded. Accordingly, the OA is dismissed as withdrawn.

Pending MAs, if any, shall stand disposed of.

There shall be no orders as to costs.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Redddy)
Chairman

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